

as compared to last year. The month-wise figures, as I have already told you, I don't have with me. I will place them before the House.

You have raised the question for anti-dumping. Anti-dumping measures cannot be initiated by the Government. A case for anti-dumping must first be made by the industry. When the industry makes a case for anti-dumping to the Government, the Government will take the necessary measures to protect. We are not interested in having other countries dump more products here. Whatever measures are necessary...*(Interruptions)*.

SHRI K.R. MALKANI: whether the country in which the goods are dumped has to prove this, or, the dumping country has to prove this? We should say that the dumping country should prove that they are not dumping. This is within India's sovereignty. *(Interruptions)*.

SHRI JIBON ROY: There were a number of complaints by the Steel Ministry, and the Commerce Ministry refused to take up those complaints.

SHRI OMAR ABDULLAH: If a credible case is made by the industry under anti-dumping there is no reason why the Ministry of Commerce will not come to its natural conclusion.

MR. CHAIRMAN: Now, I have a number of other Members. *(Interruptions)*...

SHRI GURUDAS DAS GUPTA: Sir, I have one point only. *(Interruptions)*...

MR. CHAIRMAN: No, you can't. *(Interruptions)*... Nothing will go on record. *(Interruptions)*... That matter is over. *(Interruptions)*... As a matter of fact, a number of Members, Mr. Gurudas Das Gupta and many others, are interested in this matter. I think, you can give separate notice so that we can discuss it. Question No. 2.

*2. [*The question (Shri Barjinder Singh Hamdard, and Shri Kapil Sibal) were absent. For answer, vide page 27 infra.*]

MR. CHAIRMAN: Question No. 3.

Installation of Powerful Transmitters for Air, Bhuj

*3. DR. ALLADI P. RAJKUMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the government propose to instal powerful transmitters for All India Radio Station, Bhuj to counter Radio propaganda from across the Border;

(b) if so, the action taken thereon; and

(c) other measures taken ensure that AIR does not lose propaganda war on account of weak transmitters?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a) Yes Sir,

(b) 10 KW MW Transmitter at Bhuj is being replaced by 20 KW MW Transmitter with directional Antenna. The project is targeted for completion during the current financial year.

(c) It has been the endeavour of the Government to strengthen the transmission network of AIR all along the border to enhance the audience base both from within the country and outside the country. This is being achieved by enhancing the power of existing transmitters, setting up new transmitters and development of appropriate programming.

DR. ALLADI P. RAJKUMAR: Sir, this question was raised 34 years back when we had a war with Pakistan in 1965. The station transmitter is very weak. To begin with, it takes two weeks to reach all corners of Kutch district, which is bigger than many Indian States. On the other hand, the powerful transmissions from radio stations in Karachi, Hyderabad, Khairpore and several re-transmitting centres in Pakistan reach nearly all parts of Kutch. Now, Pakistan I.S.I. is very active in those areas. Our broadcasts are not heard by the local people, who prefer the rustic lyrics of Pak Radio which *inter alia* broadcasts that Indian *Kafirs* are killing innocent freedom-seeking Kashmiris in Kargil. What steps are being taken by the Government?

SHRI ARUN JAITLEY: Sir, the Bhuj transmitter daily relays signals for domestic audience. As far as external audience is concerned, it is the Rajkot transmitter which takes care of it. The power of the Rajkot transmitter is 1000 KWA. It is a very long wave which goes into the neighbouring countries also. That is the transmitter which is used for external services, and external services are being broadcast on the Rajkot transmitter itself. In addition to this, all along the border, with regard to All India Radio, several steps are being taken in the States of Rajasthan, J & K, Punjab and Gujarat to strengthen the existing network so that the external services can also be relayed from there.

DR. ALLADI P. RAJKUMAR: I would like to know from the hon. Minister whether the Government has any intention to introduce folk music to match the Pakistan TV.

SHRI ARUN JAITLEY: Sir, there are several programmes which are already going on in these programmes. These programmes run for almost 12 to 18 hours a day depending upon the area. The range increases during the night time and the programmes, which are already being undertaken, are of a composite nature. In fact, the programmes are in five different languages. The programmes, which are relayed, are in Urdu, Sindhi, Punjabi, Baluchi and Saraiki. These are composite programmes including the ones which are being suggested.

SHRI KARTAR SINGH DUGGAL: For a programme to be effective, it needs not only the transmitter but also the language. I would like to know from the hon. Minister what the duration is of Sindhi broadcast from Bhuj and Rajkot.

SHRI ARUN JAITLEY: Sir, the duration of Sindhi broadcast from Rajkot station, which deals with external services, is 3 hours and 15 minutes every day.

श्री अनन्तराय देवशंकर दवे: माननीय सभापति महोदय, भुज की बात हो रही है। मैं वहीं से आता हूँ, यह बॉर्डर से लगा हुआ डिस्ट्रिक्ट है और पूरे डिस्ट्रिक्ट में पाकिस्तान का रिले-स्टेशन बहुत पावरफुल है। मैंने इसी हाउस में कई बार यह मसला उठाया है कि यह हमारे ऊपर एक सांस्कृतिक हमला हो रहा है जिस के लिए कुछ-न कुछ किया जाना चाहिए। आप राजकोट की बात कर रहे हैं, लेकिन शायद आप को राजकोट और भुज की डिस्टेंस का पता होगा। सभापति जी, वहां से राजकोट तीन सौ किलोमीटर दूर है और भुज से बिल्कुल नजदीक पाकिस्तान का बॉर्डर है। तो मैं मानता हूँ कि भुज को पावरफुल स्टेशन देना चाहिए और जिन कार्यक्रम की आप बात कर रहे हैं उन कार्यक्रम में कच्छी भाषा, जो सिंधी भाषा से मिलती-जुलती है, उस भाषा में अगर आप कार्यक्रम देंगे तो ठीक रहेगा क्योंकि गांव में जो ज्यादातर लोग देख रहे हैं या बोर्डर पर देख रहे हैं वह सिंधी भाषा के कार्यक्रम को जाने देते हैं और वहां से, पाकिस्तान से उसी भाषा में जो बहुत से कार्यक्रम आ रहे हैं उनको देख रहे हैं। इसी वजह से एक स्टेशन भी वहां तैयार हुआ, लेकिन वह अभी तक शुरू नहीं हुआ है। तो मैं मंत्री महोदय से यह जानना चाहूंगा कि यह जो दूसरा स्टेशन तैयार हो रहा है वह जल्दी से जल्दी तैयार हो जाए और दूसरा भुज को ज्यादा पावरफुल स्टेशन बनाने की बात है, इस दिशा में आप क्या कदम उठा रहे हैं?

श्री अरुण जेटली: सभापति जी, जैसा मैंने पहले कहा, जहां तक भुज का ट्रांसमीटर है वह अपने क्षेत्रीय ट्रांसमीटर के लिए है, इसको रिप्लेस करके उसकी कैपेसिटी डबल की जा रही है। इसी फाइनेन्सियल ईयर के भीतर उसकी कैपेसिटी डबल हो जाएगी। जहां तक विदेश संचार का संबंध है, एक्सटर्नल सर्विसेस का संबंध है, वह भुज से नहीं बल्कि राजकोट से है और जो राजकोट से रिले होती है वह पड़ोसी देश में, काफी बड़ी-बड़ी टैरेटर जो भुज के साथ लगती है, उसको भी कवर करती है।

Inclusion of Communities in STs List in Assam

*4. DR. (Shrimati) JOYASREE GOSWAMI MAHANTA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the proposal for declaring Koch-Rajbonshis and five other communities for inclusion in the list of Scheduled Tribes of Assam is pending with Government for decision;

(b) If so, what is the present status of the proposal;

(c) Whether it is also a fact that the said proposal has been recommended by the Parliamentary Select Committee appointed for the purpose; and

(d) If so, whether Government propose to amend the list of Scheduled Tribes for Assam immediately?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir,

(b) The proposal is under consideration in accordance with procedural formalities as approved by the Government on 15.06.1999.

(c) Yes, Sir,

(d) Process of revision of lists of Scheduled Castes and Scheduled Tribes is on, however, no time frame can be given.

DR. (Shrimati) JOYASREE GOSWAMI MAHANTA: Sir, I would like to know, (a) whether it is a fact that the proposal for declaring Koch-Rajbonshis and five other communities for inclusion in the list of Scheduled Tribes of Assam is pending with the Government for decision. (b) if so, what is the present status of the proposal. Regarding part (b), I would like to ask the Hon'ble Minister concerned as to what are those procedural formalities which were approved by the Government on 15th June, 1999.